

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III**

4.C.P.(IB)-3227(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.04.2021**

NAME OF THE PARTIES: M/s. Savlon Aircon Pvt Ltd
V/s
M/s. Shapoorji Pallonji And Company Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Matter is listed before Special Bench at 3 pm as both the members in the Special Bench are holding additional charges of other benches other than their own charge. Hence, matter is adjourned due to lack of time to 10.05.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)